

From :

Rajiv Sharma,H.J.S.,
Joint Registrar (Judicial)(Services),
High Court of Judicature at
Allahabad.

To,

All the District Judges,
Subordinate to High Court of Judicature at
Allahabad.

No. C – 275 /CF(B)/2016: Dated Allahabad: March 31, 2016.

Subject : Option for the post of Presiding Officer of newly created 38 temporary additional Courts.

Sir,

I am directed to request you to kindly obtain option/willingness from Judicial Officers of the cadre of U.P. Higher Judicial Services who have retired/ going to retire during the period from 01.04.2013 to 31.03.2016 for the post of Presiding Officers of newly created 38 temporary additional Courts in 18 districts for disposal of cases with regard to Motor Vehicle Challan, Insurance Claims and Cheque Bounce etc. created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173 G/2015 dated 30.12.2015. It is further requested that such eligible retired judicial officers residing in your judgeship may kindly be informed accordingly, as far as possible.

The application in enclosed proforma (in duplicate) may be sent in such manner so as to reach the undersigned **latest by 16.04.2016 .**

Encl: as above

Yours faithfully,

Sd/-
(Rajiv Sharma)
Joint Registrar (Judicial)(Services)

PROFORMA

1. **Name of the Officer** :
(In Capital Letters)

2. **Father's Name** :

3. **Date of Birth** :

4. **Date of Retirement** :

5. **Home Town with present** :
residential address

6. **Postal Address (For Correspondence)** :

7. **Designation/Post last held** :

8. **Date of appointment & Promotion in** :
U.P. Higher Judicial Service &
U.P. Nyayik Sewa

9. **Telephone No / Mobile No** :

Date :

Signature of the Officer